

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/74/IB/2018

PETITION NUMBER : TCP/10/IB/2017

NAME OF THE PETITIONER(S) : ELLIOTT EBARA TURBOMACHINERY CORPORATION

NAME OF THE RESPONDENT(S) : NAGARJUNA OIOL CORPORATION LTD & ANOTHER

UNDER SECTION : 60(5)(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. Aravind Pandian for Ms. Aparajitha Vukumarath Mr. Himanshu Vidhani	For Applicant	Aparajitha Vukumarath
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ORDER

Counsel for Applicant present. The Registry is directed to issue notice to the other side. Counsel for the Applicant is also directed to serve a private notice to the RP.

Put up on 08.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)